

**D.O.No.1-13/2005-CN**  
Dated: 16<sup>th</sup> August 2005

My dear

Sub: **Recommendations on Issues Relating to ISP Licence with Virtual Private Network(VPN)**

DoT vide its letter No. 813-7/03-LR (Pt.) dated 20<sup>th</sup> June 2005 had sought TRAI's recommendations regarding issues of entry fee and annual licence fee for provision of VPN services by ISP licencees in the country.

2. To frame up the recommendations on these issues, TRAI in line with its established practice, released a Consultation paper on 24<sup>th</sup> June 2005 to solicit the comments of the stakeholders on the matter. An Open House Discussion session was held on 1<sup>st</sup> August 2005 in New Delhi to obtain views of the general public and other stakeholders. TRAI received very useful inputs from the different stakeholders, which have been duly considered by TRAI, before finalising its recommendations on the subject.

3. Please find enclosed the recommendations of TRAI on the issues (Annex 'A') and also the consultation paper on the subject (Annex 'B').

4. The recommendations have also been placed on the TRAI website [www.traai.gov.in](http://www.traai.gov.in) for public information.

With regards,

Yours sincerely

(Pradip Baijal)

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